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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

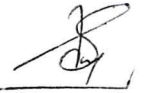
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 171/16, in TP 70/17	For hearing IA 126/18	433( e) of CA 1956	Fedex Express Transportatio n & Supply Chain Services (India) Pvt	India Law	NAXR Logistics Pvt. Ltd.	Anusuya of Naxar Logistics

SL. NAME (IN CAPITAL) REPRESENTATION TO WHOM SIGNATURE  
NO. & PHONE NUMBER

9 SUJA SURENDRAN  
9992999215


PETITIONER 

**ORDER**

Heard Ms. Suja Surendran, learned Counsel for Petitioner.

None appeared for Applicant/Respondent in I.A 126/18.

Post the I.A 126/18 to 02/07/2018 under the caption "For Dismissal".

  
MEMBER (T)

  
MEMBER (J)